

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 52/12	IA 36/17, 37/17 &38/17 in TP 36/16	For Hearing on IAs	397/ 398	Thomas Daniel Vs. V. Resonate Tech Solutions P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<i>Swathi AP 8147896234 for Aditya Nayyar</i>	<i>Petitioner</i>	<i>Swathi AP</i>
2.	<i>Raghuram Cadambi 9900039859</i>	<i>Respondents 1 to 3</i>	<i>[Signature]</i>

**ORDER**

Counsel for petitioner is present. Counsel for Respondent is also present. I.A 36/17 is taken up today. In this matter notice to go to the proposed party Hyper Local Technology Private Ltd., and the address is given in the I.A 37/17. Petitioner to serve notice on the proposed party only. Registry to prepare notice to the proposed party only. List it on 14/12/2017.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**